

ORISSA HIGH COURT

FILING REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/13103/2024	S.M. CONSULTANTS VS STATE OF ODISHA	DEVEE DUTTA PANIGRAHI VS	// 0 //
2	D-BLAPL/8688/2024	PAPU @ PRAVAKAR RANSINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DELANGA /90 /2017 0 //
3	D-BLAPL/8689/2024	SUBASH NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CAPITAL P.S. /323 /2023 0 //
4	D-BLAPL/8692/2024	SUBASH BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /289 /2021 0 //
5	D-BLAPL/8693/2024	DHANESWAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /90 /2024 0 //
6	D-BLAPL/8696/2024	ASHOK MUNDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ATHAMALLIK /172 /2022 0 //
7	D-BLAPL/8699/2024	PANDABA PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PATTAPUR (ASKA) /543 /2023 0 //
8	D-BLAPL/8703/2024	HASAN SULEMAN VS STATE OF ODISHA	KAMIL RASHID VS	//0 0 //
9	D-BLAPL/8705/2024	SAROJ SAHOO @ SAROJ SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 0 //
10	D-BLAPL/8709/2024	HIMANSHU SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	G.R.P.S.BALASORE /38 /2024 0 //
11	D-BLAPL/8711/2024	AMJAD KHAN VS STATE OF ODISHA	RASHMI RANJAN PATTANAİK VS	// 0 //

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12	D-BLAPL/8716/2024	SUSANTA PAL VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	ADVA /76 /2022 () //
13	D-BLAPL/8717/2024	MANOJ KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
14	D-BLAPL/8719/2024	BISWAJIT JENA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	S.P.(CID-CRL),CUTTACK /5 /2019 () //
15	D-BLAPL/8720/2024	MADHABA HARIJAN VS STATE OF ODISHA	AMIT BISWAL VS	KOSAGUMUDA /40 /2024 () //
16	D-BLAPL/8721/2024	SAMIR RAITA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
17	D-BLAPL/8725/2024	AJAYA KUMAR DAS @ AJAY DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	BARI /70 /2024 () //
18	D-BLAPL/8731/2024	KAILASH MALLIK VS STATE OF ODISHA	ANURAG PATI VS	BINJHARPUR /139 /2024 () //
19	D-BLAPL/8732/2024	WASIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RAMBHA (KHALLIKOTE) /132 /2024 () //
20	D-BLAPL/8735/2024	JOHON @ JOHAN GAMANGO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /111 /2023 () //
21	D-BLAPL/8736/2024	ABHI MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /158 /2024 () //
22	D-BLAPL/8737/2024	GOBINDA BISOI VS STATE OF ODISHA	AMIT BISWAL VS	BADACHANA /60 /2023 () //
23	D-BLAPL/8740/2024	SIMANCHAL NAIK	PRASHANTA KUMAR NAYAK	SINDHIKELA PS /65 /2024

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		VS	VS	()
24	D-BLAPL/8742/2024	STATE OF ODISHA DINESH SAHOO	ASHISH RANJAN SAMAL	// UDITNAGAR /91 /2024
		VS	VS	()
25	D-BLAPL/8744/2024	STATE OF ODISHA ANKESH KUMAR	SUSANTA KUMAR SAHU	// G.R.P.S.,SAMBALPUR /17 /2024
		VS	VS	()
26	D-BLAPL/8746/2024	STATE OF ODISHA RANJIT PATRA	SUSIL KUMAR PATTNAIK	// GHATAGAON /91 /2022
		VS	VS	()
27	D-BLAPL/8747/2024	STATE OF ODISHA SADAN KHILLO	MANORANJAN PADHY	// PADWA /8 /2022
		VS	VS	()
28	D-BLAPL/8748/2024	STATE OF ODISHA KRUSHNA KHILLO	MANORANJAN PADHY	// SUNABEDA /149 /2021
		VS	VS	()
29	D-BLAPL/8749/2024	STATE OF ODISHA BHIKA @ BIKASH @ MANAS BEHERA	BISWARANJAN DALAI	// MARSHAGHAI /483 /2023
		VS	VS	()
30	D-BLAPL/8756/2024	STATE OF ODISHA HITESH KUMAR RAY	ASHOK KUMAR SARANGI	// / /0
		VS	VS	()
31	D-BLAPL/8758/2024	STATE OF ODISHA PRASANTA SUNA	JNYANANANDA PANDA	// KESINGA /407 /2022
		VS	VS	()
32	D-BLAPL/8765/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA @ KAJU	DEBA KUMAR RATH	// KHANDAGIRI P.S. /60 /2024
		VS	VS	()
33	D-BLAPL/8773/2024	STATE OF ODISHA MUNA DAKUA	ASHOK DAS	// SHERAGADA /433 /2023
		VS	VS	()
34	D-BLAPL/8775/2024	STATE OF ODISHA SUDHANSU DIGAL @ TUTU	BIJAY KUMAR BEHERA	// NAYAPALLI P.S. /585 /2023
		VS	VS	()

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35	D-BLAPL/8784/2024	STATE OF ODISHA BISWAJIT BERA VS REPUBLIC OF INDIA	JAYDEEP PAL VS	// / /0 ()
36	D-BLAPL/8792/2024	HIRANYA @ PRASANTA ROUT VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	// KUJANGA /2 /2019 ()
37	D-BLAPL/8796/2024	RANJIT ROUT @ PAPU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /76 /2024 ()
38	D-BLAPL/8797/2024	BHUPENDRA PASWAN VS STATE OF ODISHA	DEBASIS SAHOO VS	// / /0 ()
39	D-BLAPL/8798/2024	JAGA PRADHAN @ JILU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /338 /2021 ()
40	D-BLAPL/8799/2024	SHIVPUKAR PASWAN VS STATE OF ODISHA	DEBASIS SAHOO VS	// / /0 ()
41	D-BLAPL/8805/2024	SK.RABUL @ RABIBUL VS STATE OF ODISHA	APURBA DAS VS	// BHADRAK RURAL /271 /2021 ()
42	D-BLAPL/8806/2024	RONIT MUKHI VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	// MANGALA BAG /19 /2024 ()
43	D-BLAPL/8813/2024	ABHIJIT SAMANTARAY @ VICKY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /84 /2024 ()
44	D-BLAPL/8816/2024	KEDARSAN PANDA VS STATE OF ODISHA	DIP CHAND DAS VS	// JAJPUR TOWN /491 /2023 ()
45	D-BLAPL/8821/2024	SRUJAN BEHERA @ SUJAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /202 /2023 ()

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46	D-BLAPL/8826/2024	GOURAV CHOUHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 0 //
47	D-BLAPL/8828/2024	RAHUL SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 0 //
48	D-CMAPL/12926/2024	MONALISHA SAHOO VS ANSUMAN NAIK	ANITA DASH VS	// 0 //
49	D-CMAPL/12987/2024	JALANDHAR ROUT VS OUAT, BBSR, KHURDA	ADV. VS	// 0 //
50	D-CMAPL/13132/2024	SUSAMA TRIPATHY VS DIVISIONAL MANAGER, L.I.C. OF INDIA, CUTTACK	MANORANJAN PADHI VS	// 0 //
51	D-CMP/12940/2024	RADHU DEHURY VS DAMODAR BEHERA	MANOJ KUMAR PANDA VS	// 0 //
52	D-CMP/12993/2024	THE SECRETARY OF PVT. HOMEOPATHIC PRACTITIONER ASSOCIATION, CUTTACK VS PRAFULLA KUMAR BARIK	PRABHAT KUMAR PRAHARAJ VS	// 0 //
53	D-CMP/13002/2024	DILLIP KUMAR MOHANTY VS MADHUSUDAN MOHANTY	SAIBRATA RATH VS	// 0 //
54	D-CMP/13049/2024	KALPANA SINGH VS SHAKUNTALA MOHANTY	SUKANTA KUMAR NAYAK (2) VS	// 0 //
55	D-CMP/13061/2024	ANUPAMA MOHAPATRA VS PRATAP KUMAR SINGH	TARINEE PRASAD TRIPATHY VS	// 0 //
56	D-CMP/13066/2024	ANNAPURNA MAHASUAR VS SATYABHAMA PRAHARAJ	KOUSIK ANANDA GURU VS	// 0 //
57	D-CMP/13076/2024	GITA DEVI CHOUDHARY	NIRANJAN SINGH (1)	//

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		VS	VS	0
58	D-CMP/13080/2024	SURESH CHOUDHURY BIMAL CHANDRA HARICHANDAN	RAMESH KUMAR SAHU	//
		VS	VS	0
59	D-CMP/13137/2024	AMIT KUMAR HARICHANDAN MANJUSHREE MALLIK	AMIT PRASAD BOSE	//
		VS	VS	0
60	D-CMP/13151/2024	RASHMI RANJAN SWAIN KABIRAJ BHOI	PRASANTA KUMAR NANDA	//
		VS	VS	0
61	D-CONTC/12917/2024	SANJUKTA SETHI PREMRAJ BESAN	ADV	//
		VS	VS	0
62	D-CONTC/12923/2024	SUSIL KUMAR LOHANI, I.A.S. BIAJAYA KUMAR SAHOO	ADV	//
		VS	VS	0
63	D-CONTC/12925/2024	SUSHIL KUMAR LOHANI, I.A.S. BIJAYA SETHY @ BIJAYA KUMAR SETHY	ADV	//
		VS	VS	0
64	D-CONTC/12927/2024	SUSHIL KUMAR LOHANI, I.A.S. PRADEEP KUMAR NAYAK	ADV	//
		VS	VS	0
65	D-CONTC/12929/2024	SUSHIL KUMAR LOHANI, I.A.S. NIAJ KHAN	ADV	//
		VS	VS	0
66	D-CONTC/12931/2024	SUSHIL KUMAR LOHANI, I.A.S. MANMATH NATH DAS	ADV	//
		VS	VS	0
67	D-CONTC/12934/2024	SUSHIL KUMAR LOHANI, I.A.S. PRAKASH KUMAR MOHAPATRA	ADV	//
		VS	VS	0
68	D-CONTC/12935/2024	SUSHIL KUMAR LOHANI, I.A.S. MAHESWAR SAHOO	ADV	//
		VS	VS	0

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69	D-CONTC/12938/2024	SUSHIL KUMAR LOHANI, I.A.S. KSHETRA MOHAN SETHI VS	ADV VS	// // 0
70	D-CONTC/12941/2024	SUSHIL KUMAR LOHANI, I.A.S. CHAITANYA MALLIK VS	ADV VS	// // 0
71	D-CONTC/12943/2024	SUSHIL KUMAR LOHANI, I.A.S. GANGADHAR DAS VS	ADV VS	// // 0
72	D-CONTC/12944/2024	SUSHIL KUMAR LOHANI, I.A.S. ARJUNA TAKRI VS	ADV VS	// // 0
73	D-CONTC/12946/2024	SUSHIL KUMAR LOHANI, SECY., PR AND D.W.DEPT. NANDA KISHORE GOMANGO VS	ADV VS	// // 0
74	D-CONTC/12947/2024	SUSHIL KUMAR LOHANI, SECY., PR AND D.W.DEPT. SURESH KUMAR PANIGRAHI VS	ADV VS	// // 0
75	D-CONTC/12949/2024	SUSHIL KUMAR LOHANI, SECY., PR AND D.W.DEPT. ASHOK KUMAR JENA VS	ADV VS	// // 0
76	D-CONTC/12952/2024	SUBHANKAR MOHAPATRA, COLLECTOR AND D.M, JAJPUR BIJIN KUMAR RAY VS	ADV VS	// // 0
77	D-CONTC/12954/2024	RAHUL JAIN, S.P. NAYAGARH DAYANIDHI SATAPATHY VS	ADV VS	// // 0
78	D-CONTC/12962/2024	ANU GARG, PRINCIPAL SECY., W.R ,DEPT. SAROJINI DASH VS	ADV VS	// // 0
79	D-CONTC/12967/2024	ASHOK CHANDRA GHADAI, SUPDT., ENGR., IRRIGATION DIVISION, JAJPUR JAMBESWAR JENA VS	ADV VS	// // 0
		SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR		//

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80	D-CONTC/12980/2024	NIBEDITA PRADHAN VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
81	D-CONTC/12985/2024	AJAY CHANDRA SAMAL VS SECY., MINISTRY OF PETROLEUM NATURAL GAS	ADV VS	// 0 //
82	D-CONTC/13001/2024	GOPAL CHANDRA SAHU VS ANU GARG, I.A.S.	ADV VS	// 0 //
83	D-CONTC/13003/2024	SRIBASCHHA KUMAR DASH VS PRADEEP KUMAR NAYAK, SUPDT., ENGNR., JAGATSINGHPUR, IRRIGATION DIVISION	ADV VS	// 0 //
84	D-CONTC/13005/2024	ANTARYAMI SAHU VS SANJEEB KUMAR MOHANTY, CHIEF ENGNR., RWS AND S, ODISHA	JYOTSNARANI RATH VS	// 0 //
85	D-CONTC/13009/2024	RAMESH PRADHAN VS SANJEEB KUMAR MOHANTY, CHIEF, ENGNR., I RWS AND S., ODISHA BBSR, KHORDHA	JYOTSNARANI RATH VS	// 0 //
86	D-CONTC/13010/2024	SUNIL KUMAR MOHANTY VS PROF. ANIRUDHA BHALCHANDRA PANDIT, VICE CHANCELLOR, INSTITUTE OF CHEMICAL TECHNOLOGY	ADV VS	// 0 //
87	D-CONTC/13014/2024	JUGAL KISHORE SAHU VS G. RAJESH , I.F.S.	ADV VS	// 0 //
88	D-CONTC/13022/2024	GANGADHAR ROUSTRAY VS HEMANTA SHARMA, SECY., TO GOVT. INDUSTRY DEPT.	ADV VS	// 0 //
89	D-CONTC/13023/2024	R.BABURAM VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
90	D-CONTC/13024/2024	SAIKRUSHNA BEHERA VS JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDU., BBSR, KHORDHA	BIBEKANANDA BHUYAN VS	// 0 //
91	D-CONTC/13039/2024	ANITA DAS	ADV.	//

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		VS	VS	0
92	D-CONTC/13059/2024	BANALATA MOHANTY, CHIEF DEVELOPMENT PROJECT OFFICER, BHOGRAI, BALASORE	ADV	//
		JAGABANDHU DASH	VS	0
		VS	VS	//
93	D-CONTC/13065/2024	SUSHMITA SAHOO, D.E.O, ANGUL	SAIBRATA RATH	//
		JANARDAN PATRA	VS	0
		VS	VS	//
94	D-CONTC/13068/2024	DAYASINDHU PARIDA, O.A.S.	SUDEEP KUMAR SARANGI	//
		NILAM KUMAR SWAIN	VS	0
		VS	VS	//
95	D-CONTC/13069/2024	MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	ADV.	//
		GURUNATH BEHERA	VS	0
		VS	VS	//
96	D-CONTC/13071/2024	ANU GARG, I.A.S.	ADV	//
		SHANTI BHOI	VS	0
		VS	VS	//
97	D-CONTC/13072/2024	ABHISEK DASH, TAHASILDAR, SADAR, PURI	ADV.	//
		NIHAR RANJAN CHARCHI	VS	0
		VS	VS	//
98	D-CONTC/13075/2024	ANU GARG, I.A.S.	ADV.	//
		PRAMOD KUMAR NAYAK	VS	0
		VS	VS	//
99	D-CONTC/13078/2024	ANU GARG, I.A.S.	ADV.	//
		KUKUMINA CONSTRUCTION (P) LTD. RASULGARH	AKHAYA BISWAL	//
		VS	VS	0
		SAMARTHA BERMA, CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI	VS	//
100	D-CONTC/13081/2024	MANOJ KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT.	VS	//
101	D-CONTC/13087/2024	PURNA CHANDRA JENA	ADV.	//
		VS	VS	0
		KISHOR KUMAR PANDA, O.A.S.	VS	//
102	D-CONTC/13091/2024	LAXMIDHAR TRIPATHY	ADV.	//
		VS	VS	0

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103	D-CONTC/13093/2024	SATYABRATA SAHOO, I.A.S. SUJATA SADANGI VS	ADV. VS	// // 0
104	D-CONTC/13098/2024	CHATRAPATI SAHU, D.E.O., NABARANGPUR BHAGIRATHI PATNAIK VS	ADV. VS	// // 0
105	D-CONTC/13101/2024	ANU GARG, IAS AKBAR ALI SAHA VS	ADV. VS	// // 0
106	D-CONTC/13109/2024	PRATIVA MANJARI DAS AJIT KUMAR SINGH VS	ADV. VS	// // 0
107	D-CONTC/13111/2024	ASWASTA S, COMMNR., CUM SECY., S AND ME DEPT SAROJINI CHAYANI VS	ADV. VS	// // 0
108	D-CONTC/13116/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA NIRANJAN PRADHAN VS	ADV. VS	// // 0
109	D-CONTC/13121/2024	ASWASTA S, COMMNR. CUM SECY., S AND ME DEPT. JAGABANDHU JENA VS	ADV. VS	// // 0
110	D-CONTC/13123/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA NIRANJAN PANDA VS	ADV. VS	// // 0
111	D-CONTC/13127/2024	SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA SUSAMA DASH VS	ADV. VS	// // 0
112	D-CONTC/13136/2024	ASWASTA S., COMMNR CUM SECY., S AND ME DEPT. JAGADISH KUMAR PADHY VS	ADV. VS	// // 0
113	D-CONTC/13140/2024	SATYABRATA SAHU, I.A.S. PARAMESWAR GOSWAMI VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// // 0 //

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114	D-CONTC/13141/2024	RABINARAYAN PATTANAIK VS BINITA SENAPATI, O.E.S.(1)	ADV. VS	// 0 //
115	D-CONTC/13147/2024	PRADIPTA KUMAR SAHOO VS JYOTI PRAKASH MISHRA, I.A.S.	ADV. VS	// 0 //
116	D-CONTR/8715/2024 CONTR/11/2024	REGISTRAR (JUDL.), ORISSA HIGH COURT VS TAPAN KUMAR SAHOO	ADV. VS	//0 0 //
117	D-CRLA/8702/2024	PUJA SWAIN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	GANGAPUR (BHANJANAGAR) /122 /2021 0 //
118	D-CRLA/8754/2024	NARAYAN NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /400 /2022 0 //
119	D-CRLA/8757/2024	PRAKASH PARIDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PARADEEP LOCK /98 /2016 0 //
120	D-CRLA/8761/2024	SAROJ PIHAN VS STATE OF ODISHA	ANUP KUMAR BISWAL VS	//0 0 //
121	D-CRLA/8762/2024	DABLU KHAN @ SABLU KHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 0 //
122	D-CRLA/8763/2024	DALSHER SINGH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 0 //
123	D-CRLA/8787/2024	KISHORE EKKA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /126 /2019 0 //
124	D-CRLA/8794/2024	ANANT NAIK @ ANANTA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /156 /2022 0 //
125	D-CRLA/8804/2024	MOHAMMAD KAMARUDEEN R.	DEBASISH PATNAIK	//0

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		VS	VS	()
126	D-CRLA/8820/2024	STATE OF ODISHA SARAT KUMAR NAYAK	SURENDRA KUMAR BISWAL	// EOW,BHUBANESWAR /1 /2022
		VS	VS	()
127	D-CRLLP/8777/2024	STATE OF ODISHA UNION OF INDIA	GYANALOKA MOHANTY	// / /0
		VS	VS	()
128	D-CRLMC/8706/2024	G.DHILLI RAO NIBARANA BISWAL	RAJJEET ROY	// ULLUNDA /21 /2000
		VS	VS	()
129	D-CRLMC/8707/2024	STATE OF ODISHA SUSHAMA SAHU @ SUSAMA	RAJJEET ROY	// CUTTACK VIGILANCE /3 /2015
		VS	VS	()
130	D-CRLMC/8726/2024	STATE OF ODISHA(VIG.) SUNIL KUMAR PATNAIK	BIBHU PRASAD DAS	// ANGUL TOWN /267 /2007
		VS	VS	()
131	D-CRLMC/8727/2024	STATE OF ODISHA PRABIR JENA	BHABANI SHANKAR DASPARIDA	// BHADRAK TOWN /402 /2023
		VS	VS	()
132	D-CRLMC/8734/2024	STATE OF ODISHA PADMALOCHAN MOHANTA	PRANAB KUMAR SAMANTRAY	// JASHIPUR /221 /2022
		VS	VS	()
133	D-CRLMC/8741/2024	STATE OF ODISHA GAVARA RITESH KUMAR	BIKRAM CHANDRA GHADEI	// PARLAKHEMUNDI /57 /2024
		VS	VS	()
134	D-CRLMC/8750/2024	STATE OF ODISHA RAJASHREE MANTRY@PRADHAN	SHYAMANANDA MOHARANA	// MAHILA (BERHAMPUR) /2 /2024
		VS	VS	()
135	D-CRLMC/8753/2024	STATE OF ODISHA NIRANJAN NAYAK	SIDHARTH PRASAD DAS	// ASKA /233 /2017
		VS	VS	()
136	D-CRLMC/8755/2024	STATE OF ODISHA DURGESH NANDINI BEHERA @ PARIDA	DEEPALI MAHAPATRA	// BHUBANESWAR VIGILANCE /67 /2012
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/8760/2024	STATE OF ODISHA(VIG.) ANAMIKA DURGA VS	SUJATA JENA VS	// KOKSARA /196 /2023 ()
138	D-CRLMC/8766/2024	STATE OF ODISHA SARTHAK RANJIT VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /56 /2012 ()
139	D-CRLMC/8767/2024	STATE OF ODISHA ABHISHEK MISHRA @ ABHISEK MISHRA VS	JAYANTA KUMAR MAJHI VS	// SIMULIA /62 /2019 ()
140	D-CRLMC/8770/2024	STATE OF ODISHA NARENDRA RANASINGH VS	BISHNU PRASAD RATH VS	// BALUGAON P.S. /106 /2011 ()
141	D-CRLMC/8774/2024	STATE OF ODISHA SITAKANTA CHAMPATY VS	SURYANARAYAN PANIGRAHI VS	// DHAULI PS /173 /2022 ()
142	D-CRLMC/8776/2024	STATE OF ODISHA CHAUDHURY @ CHAUDHURI BESHRA VS	SARAT KUMAR JENA VS	// BALLIGUDA /128 /2014 ()
143	D-CRLMC/8779/2024	STATE OF ODISHA SURESHAN SAHU VS	SARAT KUMAR JENA VS	// KHALLIKOTE /527 /2023 ()
144	D-CRLMC/8780/2024	STATE OF ODISHA GAGAN BISWAL VS	JYOTIRMAYA SAHOO VS	// KODALA /23 /2020 ()
145	D-CRLMC/8782/2024	STATE OF ODISHA ANANDA BISHI VS	RAKESH BEHERA VS	// barpalli /47 /2022 ()
146	D-CRLMC/8786/2024	STATE OF ODISHA CHANDAN@HAREKRUSHNA JENA VS	SANJIB KUMAR BHANJADEO VS	// JALESWAR /289 /2015 ()
147	D-CRLMC/8790/2024	STATE OF ODISHA LULI @ DIBYAJYOTI PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// JALESWAR /71 /2017 () //

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148	D-CRLMC/8825/2024	ARUNA KUMAR SETHI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TIRTOL /370 /2017 0 //
149	D-CRLMC/8835/2024	DILLIP KUMAR PATEL VS RUDRA NARAYAN PRADHAN	AMIT PRASAD BOSE VS	//0 0 //
150	D-CRLMC/8836/2024	DILLIP KUMAR PATEL VS RUDRA NARAYAN PRADHAN	AMIT PRASAD BOSE VS	//0 0 //
151	D-CRLMP/8751/2024	SAKETUN NESHA VS SK.ABDUL KADIR	PRATAP KUMAR RAY VS	// 0 //
152	D-CRLMP/8752/2024	PABITRA KUMAR SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	//0 0 //
153	D-CRLMP/8764/2024	TOLI ROHIDAS VS STATE OF ODISHA	PITAMBAR ACHARYA VS	//0 0 //
154	D-CRLMP/8785/2024	SANTOSINI BARIHA VS STATE OF ODISHA	KIRTAN DANG VS	//0 0 //
155	D-CRLMP/8789/2024	SUMITRA SAHOO VS STATE OF ODISHA	ABHISEK PRADHAN VS	//0 0 //
156	D-CRLMP/8808/2024	BIKRAMADITYA SETHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	//0 0 //
157	D-CRLMP/8811/2024	JYOTIMANJARI MOHAPATRA VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 0 //
158	D-CRLMP/8817/2024	SALO MARANDI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 0 //
159	D-CRLREV/8700/2024	SURYAMANI BISWAL	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /290 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLREV/8728/2024	RINKI @ TAPASWINI BEHURA	BIPIN KUMAR CHOUDHURY	TANGI /232 /2019
		VS	VS	0
		STATE OF ODISHA		//
161	D-CRLREV/8814/2024	SATYANARAYAN DAS	AMULYA RATNA PANDA	//0
		VS	VS	0
		PRASANTA KUMAR PRADHAN		//
162	D-CRP/13107/2024	JAJATI KESHARI MOHANTY	A.A.MISHRA	//
		VS	VS	0
		KUMARI SHANTILATA DAS		//
163	D-JCRLA/8771/2024	ARUN KUMAR NAHAK	ADV.	ASKA /721 /2022
	JCRLA/42/2024	VS	VS	A.D.J.,ASKA(Ganjam)
		STGATE OF ODISHA		ST/0000103/2022
164	D-JCRLA/8772/2024	SIMANCHAL MISHRA	ADV.	ASKA /675 /2022
	JCRLA/43/2024	VS	VS	A.D.J.,ASKA(Ganjam)
		STATE OF ODISHA		ST/0000098/2022
165	D-MACA/13073/2024	SURESH CHANDRA PANDA	BISWAJIT MOHANTY	//
		VS	VS	0
		DILLIP KUMAR BEHERA		//
166	D-MATA/13062/2024	TANBKESWARI BEHERA @ SAHU	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		NETRA SAHU		//
167	D-MATA/13129/2024	SIDHARTHA KUMAR PRADHAN	KABIRAJ PRADHAN	//
		VS	VS	0
		SWATI PATTASANI		//
168	D-MATA/13134/2024	PANKAJ KUMAR NAIK	LALITENDU MISHRA	//
		VS	VS	0
		HARAPRIYA NAYAK		//
169	D-MATA/13152/2024	YUDHISTIRA PRADHAN	ABHAS MOHANTY	//
		VS	VS	0
		MAUSUMI PRADHAN		//
170	D-RSA/13042/2024	ARSU TUDU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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171	D-RVWPET/13102/2024	NILAMANI MUNDA ANADI CHARAN SWAIN VS PRAMOD KUMAR MOHANTY	SUSANTA KUMAR BARAL VS	// // 0 //
172	D-TRP(C)/13153/2024	NAMITA PATRA VS PRIYABRATA NIKHANDIA@LIPUN	TAPAS KUMAR ACHARYA VS	// 0 //
173	D-WA/12912/2024	STATE OF ODISHA VS DEBARAJ SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
174	D-WA/12936/2024	STATE OF ODISHA VS KEDARNATH NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
175	D-WA/12951/2024	STATE OF ODISHA VS BISWAMITRA BISWAL	DEBASIS MOHAPATRA,,A.S.C VS	// 0 //
176	D-WA/12969/2024	STATE OF ODISHA VS SANTANU KUMAR DEHURY	ADV VS	// 0 //
177	D-WA/12984/2024	STATE OF ODISHA VS RAMA DEHURY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
178	D-WA/12990/2024	STATE OF ODISHA VS JATIA PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
179	D-WA/12997/2024	STATE OF ODISHA VS GOURI SANKAR MISHRA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
180	D-WA/12998/2024	SURENDRA NATH PANDA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
181	D-WA/13007/2024	STATE OF ODISHA VS HEMANTA KUMAR BARIK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //

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182	D-WA/13008/2024	STATE OF ODISHA VS MADAN MOHAN NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
183	D-WA/13016/2024	STATE OF ODISHA VS AKSHAYA KUMAR MOHANTY	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
184	D-WA/13027/2024	COMMNR.,C.M.C, BIJUBHAWAN , CHOWDHURY BAZAR, CUTTACK VS KARNA NAIK	DEBASIS NAYAK VS	// 0 //
185	D-WA/13036/2024	RAGHUNATH SAHOO VS ODISHA STATE CO-OP. BANK LTD., BBSR	DIGAMBARA MISHRA VS	// 0 //
186	D-WA/13074/2024	STATE OF ODISHA VS PRAHALLAD NAYAK	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
187	D-WA/13090/2024	STATE OF ODISHA VS RAJU SUNAR	UTTAM SAHU,A.S.C VS	// 0 //
188	D-WA/13100/2024	STATE OF ODISHA VS FAKIR CHARAN BARIK	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
189	D-WA/13106/2024	STATE OF ODISHA VS CHITTARANJAN DALABEHERA	MALAYA KETAN BALABANTARAY, A.G.A. VS	// 0 //
190	D-WA/13108/2024	STATE OF ODISHA VS BHIMASEN KHUNTIA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
191	D-WA/13119/2024	STATE OF ODISHA VS PRAMILA NAYAK	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
192	D-WA/13128/2024	STATE OF ODISHA VS SARAT CHANDRA MUND	SANGRAM JENA, A.G.A. VS	// 0 //
193	D-WA/13133/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//

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		VS	VS	0
194	D-WA/13143/2024	PRATAP KUMAR BARIK JYOSTNARANI DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
195	D-WA/13150/2024	STATE OF ODISHA STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
196	D-WP(C)/12901/2024	PRAMOD KUMAR DASH GIRISH MOHAPATRA	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
197	D-WP(C)/12902/2024	THE STATE OF ODISHA AJAMABAR SUTAR	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
198	D-WP(C)/12903/2024	THE STATE OF ODISHA KRUSHNA GOCHHAYAT	RAMANI KANTA PATTANAİK	//
		VS	VS	0
199	D-WP(C)/12904/2024	STATE OF ODISHA NABA KUMAR RAY	ARUN KUMAR PATRA	//
		VS	VS	0
200	D-WP(C)/12905/2024	STATE OF ODISHA SATRUGHNA MANGARAJ	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
201	D-WP(C)/12906/2024	STATE OF ODISHA PRADIP KUMAR SAHOO	SAROJ KUMAR PADHY	//
		VS	VS	0
202	D-WP(C)/12907/2024	STATE OF ODISHA SAFETALAL DEBATA	SISIR KUMAR PUROHIT	//
		VS	VS	0
203	D-WP(C)/12908/2024	STATE OF ODISHA MALATI ORAM	RAMESH AGARWAL	//
		VS	VS	0
204	D-WP(C)/12909/2024	STATE OF ODISHA ACHYUTANANDA KAR	SISIR KUMAR PUROHIT	//
		VS	VS	0

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205	D-WP(C)/12910/2024	STATE OF ODISHA KUMUDA PAHI VS THE COLLECTOR, JAJPUR	SANGRAM KUMAR SINGH VS	// // 0 //
206	D-WP(C)/12911/2024	ARVIND KUMAR JHA VS STATE OF ODISHA SURESH KUMAR SABAT	ARUN KUMAR PATRA VS SOUMENDRA PATTANAIAK	// 0 // //
207	D-WP(C)/12913/2024	STATE OF ODISHA SURESH KUMAR SABAT VS STATE OF ODISHA JYOTI RANJAN DAS	SOUMENDRA PATTANAIAK VS DR. JITENDRA KUMAR LENKA	// 0 // //
208	D-WP(C)/12914/2024	STATE OF ODISHA JYOTI RANJAN DAS VS STATE OF ODISHA KUNI BEHERA	DR. JITENDRA KUMAR LENKA VS PRAVASH CHANDRA JENA	// 0 // //
209	D-WP(C)/12915/2024	STATE OF ODISHA KUNI BEHERA VS STATE OF ODISHA BRUDABAN DASH	PRAVASH CHANDRA JENA VS PRATAP KUMAR BEHERA	// 0 // //
210	D-WP(C)/12916/2024	STATE OF ODISHA BRUDABAN DASH VS CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR	PRATAP KUMAR BEHERA VS PRAVASH CHANDRA JENA	// 0 // //
211	D-WP(C)/12918/2024	MANAS ROUT @ SUBUDHI VS SITA DEI DR. DHARSHREE MOHANTY	PRAVASH CHANDRA JENA VS BIKASH MISHRA	// 0 // //
212	D-WP(C)/12919/2024	DR. DHARSHREE MOHANTY VS STATE OF ODISHA ARUP KUMAR DAS	BIKASH MISHRA VS ARUN KUMAR PATRA	// 0 // //
213	D-WP(C)/12920/2024	STATE OF ODISHA ARUP KUMAR DAS VS STATE OF ORISSA DAMBARUDHAR SWAIN	ARUN KUMAR PATRA VS AKSHAYA KUMAR SAHOO	// 0 // //
214	D-WP(C)/12921/2024	STATE OF ORISSA DAMBARUDHAR SWAIN VS THE STATE OF ODISHA SOMANATH GOUDA	AKSHAYA KUMAR SAHOO VS PRAFULLA KUMAR MOHAPATRA	// 0 // //
215	D-WP(C)/12922/2024	THE STATE OF ODISHA SOMANATH GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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216	D-WP(C)/12928/2024	BUDH DISTILLERY PVT. LTD., VS SUPERINTENDENT EXCISE, BOUDH	AMITABH MISHRA VS	// 0 //
217	D-WP(C)/12930/2024	PRASANT KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/12932/2024	VIKASH B.SC NURSING COLLEGE, BALASORE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/12933/2024	GAYATRI NANDA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
220	D-WP(C)/12937/2024	SUBARNA ROUT VS PRINCIPAL DAV (DPS), PUBLIC SCHOOL, BHADRAK	SHASHI BHUSAN JENA VS	// 0 //
221	D-WP(C)/12939/2024	SHADAB IQBAL BAIG VS UNION OF INDIA	AMIYA KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/12942/2024 WP(C)/6968/2024	RAJU NAYAK VS THE ADDL. D.M. KANDHAMAL	DEBADATTA MOHANTY VS	// 0 //
223	D-WP(C)/12945/2024	M/S. BALASORE ALLOYS LTD. BALASORE VS UNION OF INDIA	HARIPAD MOHANTY VS	// 0 //
224	D-WP(C)/12948/2024	RANJAN KUMAR SETHI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
225	D-WP(C)/12950/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
226	D-WP(C)/12953/2024	MOUSUMI PALEI VS INDIAN OIL CORPORATION LTD. MUMBAI	BIGYAN KUMAR SHARMA VS	// 0 //
227	D-WP(C)/12955/2024	PURASTAM ROUT	SITANSU MOHAN SINGH	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/12956/2024	AMIYA CHAND NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/12957/2024	BIBHUTI SINGH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/12958/2024	M/S TRIBENI ENGINEERS, KEONJHAR	ITISHREE TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
231	D-WP(C)/12959/2024	TULU PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/12960/2024	RAMA KRUSHNA MOHAPATRA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/12961/2024	RAMA KRUSHNA MOHAPATRA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/12963/2024	RANJIT PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK		//
235	D-WP(C)/12964/2024	PRADEEP KUMAR PANDA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/12965/2024	M/S SANGRAM KESHARI LENKA, KEONDUJHAR	ITISHREE TRIPATHY	//
		VS	VS	0
		CHIEF COMMNR, CT AND GST, CUTTACK		//
237	D-WP(C)/12966/2024	NIBEDITA PANIGRAHI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/12968/2024	HEMANTA KUMAR NAIK	UPENDRA KUMAR SAMAL	//
		VS	VS	0

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239	D-WP(C)/12970/2024	STATE OF ODISHA PRAMILA DEI VS	MANAS PATI VS	// // 0
240	D-WP(C)/12971/2024	STATE OF ODISHA SANTOSH KUMAR DAS VS	ARUN KUMAR PATRA VS	// // 0
241	D-WP(C)/12972/2024	STATE OF ODISHA BICHITRA NANDA CHHUALSINGH VS	BIGYAN KUMAR SHARMA VS	// // 0
242	D-WP(C)/12973/2024	STATE OF ODISHA SITA MOHANTA VS	RAMESH CH. BEHERA VS	// // 0
243	D-WP(C)/12974/2024	STATE OF ODISHA BISWAJIT BARAL VS	BIRAJA PRASANNA DAS VS	// // 0
244	D-WP(C)/12975/2024 WP(C)/6984/2024	STATE OF ODISHA KALINGA WARRIOR, CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// // 0
245	D-WP(C)/12976/2024	STATE OF ODISHA MANOJ KUMAR BEHERA VS	RAMESH CH. BEHERA VS	// // 0
246	D-WP(C)/12977/2024	STATE OF ODISHA PABITRA KUMAR PANDA VS	ANIL KUMAR DAS VS	// // 0
247	D-WP(C)/12978/2024	STATE OF ODISHA JITENDRA BISWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
248	D-WP(C)/12979/2024	THE COMMISSIONER OF (CT AND GST)ODISHA CUTTACK PRAVAKAR NAIK VS	ANIL KUMAR DAS VS	// // 0
249	D-WP(C)/12981/2024	STATE OF ODISHA BASUDEV PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // 0 //

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250	D-WP(C)/12982/2024 WP(C)/6978/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
251	D-WP(C)/12983/2024	NAKUL DHANGADA MAJHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
252	D-WP(C)/12986/2024 WP(C)/6982/2024	NARENDRA PATEL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
253	D-WP(C)/12988/2024 WP(C)/6980/2024	PRATAP KUMAR DHAL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
254	D-WP(C)/12989/2024	DEVID KESHAREE MAHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
255	D-WP(C)/12991/2024	JAYANARAYAN JAGADEV VS M/S TATA MOTORS FINANCE LTD.,BHUBANESWAR, KHURDA	AGASTI KANUNGO VS	// 0 //
256	D-WP(C)/12992/2024 WP(C)/6986/2024	DEBENDRANATH SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
257	D-WP(C)/12994/2024 WP(C)/6990/2024	BIJAYALAXMI PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
258	D-WP(C)/12995/2024	SARATA CHANDRA SINGH VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
259	D-WP(C)/12996/2024	ANJALI KHUNTIA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
260	D-WP(C)/12999/2024	NIRUPAMA PATRA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
261	D-WP(C)/13000/2024	RAGHUNATH PANDA	TUSHAR KANTA NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/13004/2024	CHANDANA PARIDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/13006/2024	BIRANCHI NARAYAN SINGH	SUKANTA KUMAR DALAI	//
	WP(C)/6961/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/13011/2024	ODISHA STATE COOPERATIVE HOUSING CORPORATION LTD, BBSR	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/13012/2024	MAHESH KUMAR SAHU	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/13013/2024	LIPSITA NAYAK	SAIBRAT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/13015/2024	KUMBHAKARNA MAHANTA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/13017/2024	QAMAR SULTANA	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/13018/2024	RAJA KISHORE JENA	JYOTSNA RANI TRIPATHY	//
	WP(C)/6957/2024	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/13019/2024	SURYA NARAYAN PRASAD BHAGAT	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/13020/2024	KHAGESWAR PRADHAN	TAPOBANTA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/13021/2024	RADHA KANTA DAS	SANJAY KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/13025/2024	THE TAHASILDAR, BASUDEVPUR BANITA RANI BISWAL VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// // 0 //
274	D-WP(C)/13026/2024	AUROPALAK DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
275	D-WP(C)/13028/2024	BUDDHADEV RAUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
276	D-WP(C)/13029/2024	RAMESH CHANDRA PADHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
277	D-WP(C)/13030/2024	PRAKASH CHANDRA RAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
278	D-WP(C)/13031/2024	PUSPANJALI NINGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
279	D-WP(C)/13032/2024	RUKMANI DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
280	D-WP(C)/13033/2024	BHULESWAR PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
281	D-WP(C)/13034/2024	SHAIKH MANZAR HUSSAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
282	D-WP(C)/13035/2024	ALAKA PATTANAIAK VS THE STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
283	D-WP(C)/13037/2024	MANOJ KUMAR MANSINGH VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/13038/2024	KAMAL KUMARI DAS VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
285	D-WP(C)/13040/2024	GIRISH CHANDRA BEHERA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
286	D-WP(C)/13041/2024	KULAMANI SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
287	D-WP(C)/13043/2024	HARIPRIYA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
288	D-WP(C)/13044/2024	BHAGYADHAR BEHERA VS ELECTION COMMISSION OF INDIA (ECI), NEW DELHI	SIDHARTH PRASAD DAS VS	// 0 //
289	D-WP(C)/13045/2024	SUBASH CHANDRA GRAHACHARYA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
290	D-WP(C)/13046/2024	LAXMI NARAYAN JAIN VS TH INCOME TAX OFFICER, WARD-1, ROURKELA, SUNDERGARH	BIJAY PANDA VS	// 0 //
291	D-WP(C)/13047/2024	ASHOK KUMAR PARIDA VS STATE OF ODISHA	Niraj Kumar Sethi VS	// 0 //
292	D-WP(C)/13048/2024	MANOJ KUMAR JAIN VS THE INCOME TAX OFFICER, WARD NO-1 ROURKELA, SUNDERGARH	BIJAY KUMAR PANDA VS	// 0 //
293	D-WP(C)/13050/2024	HRUSHIKESH KAR VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
294	D-WP(C)/13051/2024	PRADIP KUMAR PATTJOSHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
295	D-WP(C)/13052/2024	SUKANTA SENAPATI	JITENDRA KUMAR DIGAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/13053/2024	PRATIVA BAG	SAIBRATA RATH	//
		VS	VS	0
		THE INSURANCE OMBUDSMAN, BBSR		//
297	D-WP(C)/13054/2024	UTKALINI BHUYAN	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/13055/2024	MOHAMMED HABIB	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/13056/2024	SUSHAMA KUJUR	RAKESH KUMAR ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/13057/2024	TANUJA KHATUN	SATYABRATA MOHANTY	//
	WP(C)/7010/2024	VS	VS	0
		GOVT OF ODISHA		//
301	D-WP(C)/13058/2024	CHINA RAJHANS	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/13060/2024	RANJIT KUMAR SETH	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/13063/2024	ELLSHA PANDA	SASWATI MOHAPATRA	//
		VS	VS	0
		ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK		//
304	D-WP(C)/13064/2024	MURALI HARPAL	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/13067/2024	SHANTI LATA JENA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/13070/2024	SANDEEP T	DEBASIS SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/13077/2024	STATE OF ODISHA RANJIT KUMAR PATRA VS SUB COLLECTOR, BHUBANESWAR, KHURDA	BISWAMBAR MOHANTY VS	// // 0 //
308	D-WP(C)/13079/2024	BHAGYADHAR PRADHAN VS STATE OF ODISHA PARAMESWAR DWIBEDI	AMIT PRASAD BOSE VS NIRANJAN PANDA	// // 0 //
309	D-WP(C)/13082/2024	STATE OF ODISHA ABHAY KUMAR SETHY VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // 0 //
310	D-WP(C)/13083/2024	STATE OF ODISHA M/S. NIRANJAN MOHAPATRA VS COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// // 0 //
311	D-WP(C)/13084/2024	ORISSA STEVEDORS LTD., CUTTACK VS CHIEF EXECUTIVE OFFICER, CMO, SAIL, NEW DELHI	JAYDEEP PAL VS	// // 0 //
312	D-WP(C)/13085/2024	BISWA RANJAN PATRA VS R.T.O KHORDHA	KHIROD CHANDRA MAJHI VS	// // 0 //
313	D-WP(C)/13086/2024	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0 //
314	D-WP(C)/13088/2024	NIRANJAN HOTA VS R.T.O CUTTACK	KHIROD CHANDRA MAJHI VS	// // 0 //
315	D-WP(C)/13089/2024	ASHISH KUMAR JENA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// // 0 //
316	D-WP(C)/13092/2024	ABANI RANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
317	D-WP(C)/13094/2024	STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :20/03/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/13095/2024	SABYASACHI BEHERA VS UNION OF INDIA	MAHENDRA KUMAR SAHOO VS	// 0 //
319	D-WP(C)/13096/2024	DEBAHUTI PATNAIK VS BRANCH MANAGER, HDFC BANK , BHUBANESWAR, KHURDA	SOUMEN BANERJEE VS	// 0 //
320	D-WP(C)/13097/2024	JADUNATH NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	D-WP(C)/13099/2024	MANASI MOHINI PRUSTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
322	D-WP(C)/13104/2024	SUPRIYA KUMARI PANIGRAHI VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
323	D-WP(C)/13105/2024	DULA MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
324	D-WP(C)/13110/2024	BISWANATH DAS VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
325	D-WP(C)/13112/2024	MANGAL MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
326	D-WP(C)/13113/2024	ANIL KUMAR SAHU VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
327	D-WP(C)/13114/2024	TRINATH MAHANTA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
328	D-WP(C)/13115/2024	SOMANATH SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
329	D-WP(C)/13117/2024	RAMAHARI ROULA	SATYAJIT BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/13118/2024	SURENDRA PATRA	GHANASHYAM NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/13120/2024	SUBHAKANTA SAHOO	ABINASH ROUTRAY	//
		VS	VS	0
		THE MCL, BURLA		//
332	D-WP(C)/13122/2024	RENU DEVI VERMA	GHANASHYAM NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/13124/2024	RAJANI SINGH @ PARIDA	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/13125/2024	KHAGESWAR MAHANTA	GHANASHYAM NAMTOAR	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/13126/2024	RAJANI SINGH @ PARIDA	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/13130/2024	GOPAL KRUSHNA BALIARSINGH	BIDYADHAR MANSING	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/13131/2024	PREMANGINI SINGH	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/13135/2024	BHANU PRAVA PARIDA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/13138/2024	KISHORE KUMAR MEHER	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/13139/2024	M/S. TOPHAN KUMAR SAHOO	ITISHREE TRIPATHY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/13142/2024	STATE OF ODISHA SAIBANI MEHER VS	AMIT PRASAD BOSE VS	// // 0
342	D-WP(C)/13144/2024	STATE OF ODISHA M/S.JAGA BALIA ASSOCIATES VS	ITISHREE TRIPATHY VS	// // 0
343	D-WP(C)/13145/2024	STATE TAX OFFICER, BARBIL BIJAYALAXMI ROUT VS	ABINASH ROUTRAY VS	// // 0
344	D-WP(C)/13146/2024	STATE OF ODISHA MANOJ KUMAR NAIK VS	BHABANI SANKAR DAS VS	// // 0
345	D-WP(C)/13148/2024	STATE OF ODISHA M/S.JITENDRA NAIK VS	ITISHREE TRIPATHY VS	// // 0
346	D-WP(C)/13149/2024	SUPERITENDENT OF CGST AND CENTRAL EXCISE, TALCHER-II, ANGUL PURNA CHANDRA SETHI VS	DEEPAK RANJAN SUNDARAY VS	// // 0
347	D-ABLAPL/8690/2024	REGIONAL MANAGER, UBI, BBSR SITU NAYAK VS	TANMAYA KUMAR MOHANTY VS	// // 0
348	D-ABLAPL/8691/2024	STATE OF ODISHA BAIKUNTHA BOE VS	SIDDHARTH GOUTAM DAS VS	// // 0
349	D-ABLAPL/8694/2024	STATE OF ODISHA SATRUGHAN NAIK @ SHATURA VS	SANTOSH KUMAR MAHANTY VS	// // 0
350	D-ABLAPL/8695/2024	STATE OF ODISHA PRASANTA GOUDA VS	SANTOSH KUMAR MAHANTY VS	// // 0
351	D-ABLAPL/8697/2024	STATE OF ODISHA AINTHA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/8698/2024	DHARMANANDA ROUT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	COLLIERY /110 /2024 () //
353	D-ABLAPL/8701/2024	KISHU @ KISHORE CHANDRA JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	PURI SADAR /92 /2024 () //
354	D-ABLAPL/8704/2024	PRAMILA PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	LAXMISAGAR P.S. /30 /2024 () //
355	D-ABLAPL/8708/2024	MONALISA PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	LAXMISAGAR P.S. /30 /2024 () //
356	D-ABLAPL/8710/2024	PRASANTA KUMAR SASMAL VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	TIRTOL /132 /2024 () //
357	D-ABLAPL/8712/2024	MANAS NAYAK VS STATE OF ODISHA	MAHES DAS VS	KUMBHARAPARA /70 /2024 () //
358	D-ABLAPL/8713/2024	RUHANA KHATUN @ RUHANA BIBI @ BENGU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /201 /2024 () //
359	D-ABLAPL/8714/2024	ARUN SAHU @ SUDARSHAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /101 /2024 () //
360	D-ABLAPL/8718/2024	RADHA RAPTAN VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	MARINE PS AT JAMBO /36 /2024 () //
361	D-ABLAPL/8722/2024	BIKASH MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /144 /2024 () //
362	D-ABLAPL/8723/2024	CHINMAYEE @ CHINMAY KUMAR BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /667 /2023 () //
363	D-ABLAPL/8724/2024	SAROJ SETHY	PRANAB RANJAN CHHATOI	AIRPORT /31 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/8729/2024	STATE OF ODISHA PAPU @ AMAR PRASAD MALATI	ROHIT RANJAN RAY	// GOP /259 /2023
		VS	VS	()
365	D-ABLAPL/8730/2024	STATE OF ODISHA ALOK KUMAR SETHI	RAMDAS ACHARY	// NIALI /69 /2024
		VS	VS	()
366	D-ABLAPL/8733/2024	STATE OF ODISHA DHANANJAY BISWAL	SATYA NARAYAN MISHRA 4	// MARINE KASIA /22 /2024
		VS	VS	()
367	D-ABLAPL/8738/2024	STATE OF ODISHA JOGANAND SAHU	SACHIDANANDA PADHEE	// BARGARH /133 /2022
		VS	VS	()
368	D-ABLAPL/8739/2024	STATE OF ODISHA SUBRAT KUMAR SAHU	SURYA MOHAPATRA	// COLLIERY /52 /2024
		VS	VS	()
369	D-ABLAPL/8743/2024	STATE OF ODISHA CHHUTAI SOREN	ARUN KUMAR MISHRA	// ROURKELA GRPS. /32 /2021
		VS	VS	()
370	D-ABLAPL/8745/2024	STATE OF ODISHA ARU KHATUA @ ALOK KUMAR KHATUA	SUSHANTA HARICHANDAN	// BANARAPAL /231 /2023
		VS	VS	()
371	D-ABLAPL/8759/2024	STATE OF ODISHA SATYABAN HERNA	JNYANANANDA PANDA	// KEGAON /62 /2015
		VS	VS	()
372	D-ABLAPL/8768/2024	STATE OF ODISHA HAREY @ HARIKRUSHNA MOHANTY	SUBASH CHANDRA SAHOO	// // 0
		VS	VS	()
373	D-ABLAPL/8769/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA	HIMANSHU SEKHAR PANDA	// BASUDEVPUR /643 /2023
		VS	VS	()
374	D-ABLAPL/8778/2024	STATE OF ODISHA AJAY BEHERA	PABITRA KUMAR NAYAK	// BELPAHAR /42 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/8781/2024	STATE OF ODISHA MANTU ROUT VS	PRAVAT KUMAR NAYAK VS	// COLLIERY /110 /2024 ()
376	D-ABLAPL/8783/2024	STATE OF ODISHA SK. BESA @ SK. BESARUDDIN VS	JAYANTA KUMAR MAJHI VS	// SINGLA /102 /2020 ()
377	D-ABLAPL/8788/2024	STATE OF ODISHA GEDI KHILAR @ GAURI VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /87 /2024 ()
378	D-ABLAPL/8791/2024	STATE OF ODISHA NILANCHALA NAYAK VS	KABIR KUMAR JENA VS	// GOLANTHARA (BERHAMPUR) /542 /2023 ()
379	D-ABLAPL/8793/2024	STATE OF ODISHA HIMANSU NAIK VS	KEDAR SANKAR SAHU VS	// BALIMI /333 /2023 ()
380	D-ABLAPL/8795/2024	STATE OF ODISHA GARIBA PRADHAN VS	JYOTIRMAYA SAHOO VS	// CHANDAKA P.S. /70 /2022 ()
381	D-ABLAPL/8800/2024	STATE OF ODISHA GOUTAM PRADHAN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /45 /2024 ()
382	D-ABLAPL/8801/2024	STATE OF ODISHA KAILASH DAS @ KUAN VS	SURYAKANTA DASH VS	// BALASORE SADAR /354 /2021 ()
383	D-ABLAPL/8802/2024	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// CHANDAKA P.S. /382 /2023 ()
384	D-ABLAPL/8803/2024	STATE OF ODISHA SK. HAMID VS	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /101 /2024 ()
385	D-ABLAPL/8807/2024	STATE OF ODISHA BISWANATH PRUSTY VS STATE OF ODISHA	NITYANANDA PANDA VS	// JAGATSINGPUR /227 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/8809/2024	GANESH SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KEONJHAR TOWN /161 /2024 () //
387	D-ABLAPL/8810/2024	BENUDHAR BARIK VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /21 /2024 () //
388	D-ABLAPL/8812/2024	KESHAB KHILA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /155 /2023 () //
389	D-ABLAPL/8815/2024	AKASH MUKHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /205 /2024 () //
390	D-ABLAPL/8818/2024	PRAKASH CHANDRA DASH VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	SAHADEV KHUNTA /76 /2024 () //
391	D-ABLAPL/8819/2024	ABHILASH BARIK VS STATE OF ODISHA	NIRMAL KUMAR PANDA VS	KHAIRA /65 /2024 () //
392	D-ABLAPL/8822/2024	SASANKA @ SASANKHA SEKHAR MANDAL VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	MARINE PST TALCHUA /26 /2024 () //
393	D-ABLAPL/8823/2024	NARAYAN SWAIN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHATRAPUR /214 /2024 () //
394	D-ABLAPL/8824/2024	SANTOSH BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHATRAPUR /210 /2024 () //
395	D-ABLAPL/8827/2024	AKASH MUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //
396	D-ABLAPL/8829/2024	BANDANARANI @ BANDANA OJHA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARBIL /102 /2024 () //
397	D-ABLAPL/8830/2024	CHANDRESH MODI	LAXMINARAYAN RAYATSINGH	MALGODOWN /68 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/8831/2024	STATE OF ODISHA JALPA MODI	LAXMINARAYAN RAYATSINGH	// MALGODOWN /68 /2024
		VS	VS	()
399	D-ABLAPL/8832/2024	STATE OF ODISHA ARUN KUMAR GOUDA	SANTOSH KUMAR MAHANTY	// SURADA /257 /2021
		VS	VS	()
400	D-ABLAPL/8833/2024	STATE OF ODISHA DILLIP KHATUA	JAYANTA KUMAR PADHI	// MARSHAGHAI /66 /2024
		VS	VS	()
401	D-ABLAPL/8834/2024	STATE OF ODISHA SANTOSH KUMAR SAMANTARAY	DIPTI RANJAN BHOKTA	// CHANDAKA P.S. /161 /2021
		VS	VS	()
402	D-ARBP(ICA)/12924/2024	STATE OF ODISHA BAINBRIDGE NAVIGATION DMCC	ISHWAR MOHANTY	// //
	ARBP(ICA)/2/2024	VS COMMODITY CARE GENERAL TRADING, LLC	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :20/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/12924/2024 ARBP(ICA)/2/2024	BAINBRIDGE NAVIGATION DMCC MP	ISHWAR MOHANTY	3/2024
2	D-CRLLP/8777/2024 CRLLP/ /	UNION OF INDIA MP	GYANALOKA MOHANTY	13/2024
3	D-RFA/37/2007 RFA/37/2007	KESHAB PATRA MP	M/S.MAHADEV MISHRA	16/2024
4	D-TRPCRL/3683/2024 TRPCRL/13/2024	BIMAL KUMAR PAL MP	HARAPRASAD PANDA	25/2024
5	D-CRLMP/8817/2024 CRLMP/ /	SALO MARANDI MP	ACHYUTANANDA PATTANAIAK	77/2024
6	D-TRP(C)/13153/2024 TRP(C)/ /	NAMITA PATRA MP	TAPAS KUMAR ACHARYA	78/2024
7	D-CRLMP/7391/2024 CRLMP/371/2024	ARYA SAMAJ, BBSR MP	MANMAYA KUMAR DASH	78/2024
8	D-RVWPET/13102/2024 RVWPET/ /	ANADI CHARAN SWAIN MP	SUSANTA KUMAR BARAL	99/2024
9	D-LAA/53/2019 LAA/53/2019	DHENESWAR JENA MP		104/2024
10	D-CMAPL/12987/2024 CMAPL/ /	JALANDHAR ROUT MP	ADV.	111/2024
11	D-RPFAM/12470/2024 RPFAM/67/2024	SAMUDRA KUMAR SAHA MP	MANOJ KUMAR PATI	131/2024
12	D-MATA/87/2022 MATA/87/2022	GIRIJA SHANKAR PARHI MP	SAGARIKA SAHOO	131/2024
13	D-MATA/13129/2024 MATA/ /	SIDHARTHA KUMAR PRADHAN MP	KABIRAJ PRADHAN	132/2024
14	D-MATA/13129/2024 MATA/ /	SIDHARTHA KUMAR PRADHAN MP	KABIRAJ PRADHAN	133/2024
15	D-MATA/13134/2024 MATA/ /	PANKAJ KUMAR NAIK MP	LALITENDU MISHRA	134/2024
16	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY, DWARIKA PRASAD MOHANTY	221/2024
17	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY	222/2024
18	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY	223/2024
19	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY	224/2024
20	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY	225/2024
21	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY	226/2024
22	D-SA/404/2000 SA/404/2000	MALLICK ASSANULLA MP	M/S. B.H.MOHANTY	227/2024
23	D-SA/124/2000 SA/124/2000	TAMALO MP		228/2024
24	D-CRLREV/8700/2024 CRLREV/ /	SURYAMANI BISWAL MP	PANCHANAN PANIGRAHI	255/2024
25	D-CRLREV/688/2023 CRLREV/688/2023	BAPI@BAPIA CHARAN SING MP	SWAPNIL ROY	256/2024
26	D-CRLREV/8728/2024	RINKI @ TAPASWINI BEHURA	BIPIN KUMAR CHOUDHURY	

	CRLREV/ /	MP		257/2024
27	D-CRLREV/8728/2024	RINKI @ TAPASWINI BEHURA	BIPIN KUMAR CHOUDHURY	
	CRLREV/ /	MP		258/2024
28	D-CRLREV/8814/2024	SATYANARAYAN DAS	AMULYA RATNA PANDA	
	CRLREV/ /	MP		259/2024
29	D-CRLREV/8814/2024	SATYANARAYAN DAS	AMULYA RATNA PANDA	
	CRLREV/ /	MP		260/2024
30	D-BLAPL/5285/2024	SUBRAT SAMAL	PRABHU PRASANNA BEHERA	
	BLAPL/1451/2024	MP		305/2024
31	D-FAO/10248/2024	TARA KHANDELWAL	NITYANANDA BEHURIA	
	FAO/ /	MP		305/2024
32	D-BLAPL/8292/2024	PARSURAM RAJNETBHAI PAL	RAJANIKANTA DASH	
	BLAPL/ /	MP		306/2024
33	D-BLAPL/3009/2023	BIKASH RAJHANSI		307/2024
	BLAPL/3009/2023	MP		
34	D-BLAPL/14235/2023	SANTOSH SAHOO	ANIMESH MOHANTY	
	BLAPL/14235/2023	MP		308/2024
35	D-BLAPL/9052/2022	BHUSHANA GAMPARAI @ BHUSANA GAMPHAHRAI		309/2024
	BLAPL/9052/2022	MP		
36	D-BLAPL/6632/2023	KIRTI KUMAR TRIPATHY	LINGARAJ MOHANTY	
	BLAPL/6632/2023	MP		310/2024
37	D-CMP/12940/2024	RADHU DEHURY	MANOJ KUMAR PANDA	
	CMP/ /	MP		314/2024
38	D-CMP/8311/2024	INDUSIND BANK LTD., BBSR	DEVI PRASAD TRIPATHY	
	CMP/235/2024	MP		315/2024
39	D-CMP/13002/2024	DILLIP KUMAR MOHANTY	SAIBRATA RATH	
	CMP/ /	MP		316/2024
40	D-CMP/13049/2024	KALPANA SINGH	SUKANTA KUMAR NAYAK (2)	
	CMP/ /	MP		317/2024
41	D-CMP/13061/2024	ANUPAMA MOHAPATRA	TARINEE PRASAD TRIPATHY	
	CMP/ /	MP		318/2024
42	D-CMP/1212/2024	BIDYADHAR ROUT	SRINIBASH SATAPATHY	
	CMP/266/2024	MP		319/2024
43	D-CMP/1029/2023	SUBHASH SAMAL	DAMODAR DEO	
	CMP/1029/2023	MP		320/2024
44	D-CMP/125/2022	SUMANTA SAMAL	BIBEKANANDA BHUYAN	
	CMP/125/2022	MP		321/2024
45	D-CMP/13137/2024	MANJUSHREE MALLIK	AMIT PRASAD BOSE	
	CMP/ /	MP		322/2024
46	D-CMP/13151/2024	KABIRAJ BHOI	PRASANTA KUMAR NANDA	
	CMP/ /	MP		323/2024
47	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		352/2024
48	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		353/2024
49	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		354/2024
50	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		355/2024
51	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		356/2024
52	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		357/2024
53	D-RSA/366/2014	RABIRATNA TANTY	M/S.A.K.NANDA	
	RSA/366/2014	MP		358/2024
54	D-RSA/186/2012	BAPU@NARAYAN MOHANTY	MAHESWAR MOHANTY	
	RSA/186/2012	MP		359/2024
55	D-RSA/186/2012	BAPU@NARAYAN MOHANTY	M/S.SANGRAM NAYAK	
	RSA/186/2012	MP		360/2024
56	D-RSA/186/2012	BAPU@NARAYAN MOHANTY	M/S.SANGRAM NAYAK	
	RSA/186/2012	MP		361/2024
57	D-RSA/186/2012	BAPU@NARAYAN MOHANTY	M/S.SANGRAM NAYAK	
	RSA/186/2012	MP		362/2024

58	D-RSA/186/2012 RSA/186/2012	BAPU@NARAYAN MOHANTY MP	M/S.SANGRAM NAYAK	363/2024
59	D-RSA/186/2012 RSA/186/2012	BAPU@NARAYAN MOHANTY MP	M/S.SANGRAM NAYAK	364/2024
60	D-RSA/13042/2024 RSA/ /	ARSU TUDU MP	PRASANTA KUMAR SATAPATHY	365/2024
61	D-RSA/335/2015 RSA/335/2015	MIRZA RASID BAIG MP	MD. RIAZ	366/2024
62	D-RSA/335/2015 RSA/335/2015	MIRZA RASID BAIG MP	M/S.AJAYA.K.PRADHAN,F.AHMAD,S.K.SWAIN,D.DAS	367/2024
63	D-RSA/335/2015 RSA/335/2015	MIRZA RASID BAIG MP	M/S.AJAYA.K.PRADHAN,F.AHMAD,S.K.SWAIN,D.DAS	368/2024
64	D-RSA/393/2004 RSA/393/2004	MADHU SUDAN PADHI MP	M/S.J.R.DASH, S.K.RATHA	369/2024
65	D-RSA/393/2004 RSA/393/2004	MADHU SUDAN PADHI MP	M/S.J.R.DASH, S.K.RATHA	370/2024
66	D-RSA/393/2004 RSA/393/2004	MADHU SUDAN PADHI MP	M/S.J.R.DASH, S.K.RATHA	371/2024
67	D-ABLAPL/2426/2024 ABLAPL/918/2024	DYUTIPRAOVA BEHERA MP		534/2024
68	D-ABLAPL/14453/2023 ABLAPL/14453/2023	BANSIDHAR @ BANSHIDHAR PARIDA MP		535/2024
69	D-ABLAPL/14328/2023 ABLAPL/14328/2023	SAROJ KUMAR PRADHAN MP		536/2024
70	D-ABLAPL/4665/2024 ABLAPL/1933/2024	BINOD ROUT @ BINOD KUMAR ROUT MP		537/2024
71	D-ABLAPL/8282/2023 ABLAPL/8282/2023	GOPAL MISHRA @ SANTOSH KUMAR MISHRA MP	HIRAN KUMAR NAYAK	538/2024
72	D-ABLAPL/5778/2023 ABLAPL/5778/2023	BIBHUTI BHUSAN BHUYAN MP		539/2024
73	D-ABLAPL/5495/2024 ABLAPL/2064/2024	SUSIL KUMAR KHOJI MP		540/2024
74	D-MACA/1026/2017 MACA/1026/2017	DILSHAD BEGUM MP		589/2024
75	D-MACA/11010/2024 MACA/ /	LEGAL MANAGER, M/S. SBI GENERAL INSURANCE CO.LTD. MP		590/2024
76	D-MACA/13073/2024 MACA/ /	SURESH CHANDRA PANDA MP	BISWAJIT MOHANTY	591/2024
77	D-MACA/13073/2024 MACA/ /	SURESH CHANDRA PANDA MP	BISWAJIT MOHANTY	592/2024
78	D-CRLA/8702/2024 CRLA/ /	PUJA SWAIN MP	TAPAS KUMAR ACHARYA	654/2024
79	D-CRLA/1052/2023 CRLA/1052/2023	DEBARAJ BIRA MP	BISWA KUMAR MISHRA	655/2024
80	D-CRLA/1052/2023 CRLA/1052/2023	DEBARAJ BIRA MP	BISWA KUMAR MISHRA	656/2024
81	D-CRLA/8757/2024 CRLA/ /	PRAKASH PARIDA MP	TUSAR KUMAR MISHRA	657/2024
82	D-CRLA/8757/2024 CRLA/ /	PRAKASH PARIDA MP	TUSAR KUMAR MISHRA	658/2024
83	D-CRLA/8757/2024 CRLA/ /	PRAKASH PARIDA MP	TUSAR KUMAR MISHRA	659/2024
84	D-CRLA/8762/2024 CRLA/ /	DABLU KHAN @ SABLUX KHAN MP	BIKRAM CHANDRA GHADAI	660/2024
85	D-CRLA/8761/2024 CRLA/ /	SAROJ PIHAN MP	ANUP KUMAR BISWAL	661/2024
86	D-CRLA/8762/2024 CRLA/ /	DABLU KHAN @ SABLUX KHAN MP	BIKRAM CHANDRA GHADAI	662/2024
87	D-CRLA/8761/2024 CRLA/ /	SAROJ PIHAN MP	ANUP KUMAR BISWAL	663/2024
88	D-CRLA/8762/2024 CRLA/ /	DABLU KHAN @ SABLUX KHAN MP	BIKRAM CHANDRA GHADAI	664/2024
89	D-CRLA/8787/2024	KISHORE EKKA	SAMARENDRA BAHADUR	

	CRLA/ /	MP		665/2024
90	D-CRLA/6422/2024	RUPENDRA MISHRA	SAROJ MOHARANA	
	CRLA/ /	MP		666/2024
91	D-CRLA/8787/2024	KISHORE EKKA	SAMARENDRA BAHADUR	
	CRLA/ /	MP		667/2024
92	D-CRLA/8787/2024	KISHORE EKKA	SAMARENDRA BAHADUR	
	CRLA/ /	MP		668/2024
93	D-CRLA/153/2021	HEMANTA KUMAR NAIK@ MITHUN	KOUSIK ANANDA GURU	
	CRLA/153/2021	MP		669/2024
94	D-CRLA/8794/2024	ANANT NAIK @ ANANTA	HIMANSHU BHUSAN DASH	
	CRLA/ /	MP		670/2024
95	D-CRLA/8794/2024	ANANT NAIK @ ANANTA	HIMANSHU BHUSAN DASH	
	CRLA/ /	MP		671/2024
96	D-CRLA/8794/2024	ANANT NAIK @ ANANTA	HIMANSHU BHUSAN DASH	
	CRLA/ /	MP		672/2024
97	D-CRLA/7058/2024	DHANAPATI MEHER	DEEPALI MAHAPATRA	
	CRLA/ /	MP		673/2024
98	D-CRLA/8820/2024	SARAT KUMAR NAYAK	SURENDRA KUMAR BISWAL	
	CRLA/ /	MP		674/2024
99	D-CRLA/8820/2024	SARAT KUMAR NAYAK	SURENDRA KUMAR BISWAL	
	CRLA/ /	MP		675/2024
100	D-CRLA/7135/2024	PRAKASH KUMAR NAIK	SUJAY SHANKER SINGHDEO	
	CRLA/ /	MP		676/2024
101	D-CRLMC/8706/2024	NIBARANA BISWAL	RAJJEET ROY	
	CRLMC/ /	MP		695/2024
102	D-CRLMC/8707/2024	SUSHAMA SAHU @ SUSAMA	RAJJEET ROY	
	CRLMC/ /	MP		696/2024
103	D-CRLMC/1883/2022	RAMESH CHANDRA KOPE		697/2024
	CRLMC/1883/2022	MP		
104	D-CRLMC/8727/2024	PRABIR JENA	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		698/2024
105	D-CRLMC/8741/2024	GAVARA RITESH KUMAR	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		699/2024
106	D-CRLMC/8750/2024	RAJASHREE MANTRY@PRADHAN	SHYAMANANDA MOHARANA	
	CRLMC/ /	MP		700/2024
107	D-CRLMC/8753/2024	NIRANJAN NAYAK	SIDHARTH PRASAD DAS	
	CRLMC/ /	MP		701/2024
108	D-CRLMC/8755/2024	DURGESH NANDINI BEHERA @ PARIDA	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		702/2024
109	D-CRLMC/6754/2024	AVIGYAN DASH	DEVASHIS PANDA	
	CRLMC/663/2024	MP		703/2024
110	D-CRLMC/8770/2024	NARENDRA RANASINGH	BISHNU PRASAD RATH	
	CRLMC/ /	MP		704/2024
111	D-CRLMC/8790/2024	LULI @ DIBYAJYOTI PANDA	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		705/2024
112	D-CRLMC/8825/2024	ARUNA KUMAR SETHI	JANAKI KANTA MAHAPATRA	
	CRLMC/ /	MP		706/2024
113	D-CRLMC/8835/2024	DILLIP KUMAR PATEL	AMIT PRASAD BOSE	
	CRLMC/ /	MP		707/2024
114	D-CRLMC/8836/2024	DILLIP KUMAR PATEL	AMIT PRASAD BOSE	
	CRLMC/ /	MP		708/2024
115	D-WA/12912/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1319/2024
116	D-WA/12912/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1320/2024
117	D-WA/12912/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1321/2024
118	D-WA/12936/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1322/2024
119	D-WA/12936/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1323/2024
120	D-WA/12936/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1324/2024

121	D-WA/12951/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,,A.S.C	1325/2024
122	D-WA/12951/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,,A.S.C	1326/2024
123	D-WA/12951/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,,A.S.C	1327/2024
124	D-WA/12969/2024 WA/ /	STATE OF ODISHA MP	ADV	1328/2024
125	D-WA/12969/2024 WA/ /	STATE OF ODISHA MP	ADV	1329/2024
126	D-WA/12969/2024 WA/ /	STATE OF ODISHA MP	ADV	1330/2024
127	D-WA/12984/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1331/2024
128	D-WA/12984/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1332/2024
129	D-WA/12984/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1333/2024
130	D-WA/12990/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1334/2024
131	D-WA/12990/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1335/2024
132	D-WA/12990/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1336/2024
133	D-WA/12997/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1337/2024
134	D-WA/12997/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1338/2024
135	D-WA/12997/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1339/2024
136	D-WA/13007/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1340/2024
137	D-WA/13007/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1341/2024
138	D-WA/13007/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1342/2024
139	D-WA/13008/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1343/2024
140	D-WA/13008/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1344/2024
141	D-WA/13008/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1345/2024
142	D-WA/13016/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1346/2024
143	D-WA/13016/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1347/2024
144	D-WA/13016/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1348/2024
145	D-WA/13027/2024 WA/ /	COMMNR.,C.M.C, BIJUBHAWAN , CHOWD DERXSAZAR, CUTTACK MP		1349/2024
146	D-WA/13027/2024 WA/ /	COMMNR.,C.M.C, BIJUBHAWAN , CHOWD DERXSAZAR, CUTTACK MP		1350/2024
147	D-WA/13036/2024 WA/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	1351/2024
148	D-WA/13036/2024 WA/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	1352/2024
149	D-WA/13074/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	1353/2024
150	D-WA/13074/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	1354/2024
151	D-WA/13074/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	1355/2024
152	D-WA/13090/2024	STATE OF ODISHA	UTTAM SAHU,A.S.C	

	WA/ /	MP		1356/2024
153	D-WA/13090/2024	STATE OF ODISHA	UTTAM SAHU,A.S.C	
	WA/ /	MP		1357/2024
154	D-WA/13100/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		1358/2024
155	D-WA/13100/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		1359/2024
156	D-WA/13100/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		1360/2024
157	D-WA/13108/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		1361/2024
158	D-WA/13108/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		1362/2024
159	D-WA/13108/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		1363/2024
160	D-WA/13106/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		1364/2024
161	D-WA/13106/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		1365/2024
162	D-WA/13106/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY, A.G.A.	
	WA/ /	MP		1366/2024
163	D-WA/13119/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		1367/2024
164	D-WA/13119/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		1368/2024
165	D-WA/13119/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		1369/2024
166	D-WA/13128/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		1370/2024
167	D-WA/13128/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		1371/2024
168	D-WA/13128/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		1372/2024
169	D-WA/13133/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1373/2024
170	D-WA/13133/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		1374/2024
171	D-WA/13143/2024	JYOSTNARANI DASH	DURGESH NARAYAN RATH	
	WA/ /	MP		1375/2024
172	D-WA/13150/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		1376/2024
173	D-WA/13150/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		1377/2024
174	D-WA/13150/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		1378/2024
175	D-WA/12556/2024	GIRIDHARI PATTNAYAK	BIKRAM KESHARI MOHANTY	
	WA/406/2024	MP		1379/2024
176	D-WP(C)/12904/2024	NABA KUMAR RAY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4243/2024
177	D-WP(C)/12906/2024	PRADIP KUMAR SAHOO	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		4244/2024
178	D-WP(C)/32575/2023	PRATAP KUMAR SINGH	TAPAN KUMAR BISWAL	
	WP(C)/32575/2023	MP		4245/2024
179	D-WP(C)/12910/2024	KUMUDA PAHI	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		4246/2024
180	D-WP(C)/12911/2024	ARVIND KUMAR JHA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4247/2024
181	D-WP(C)/12915/2024	KUNI BEHERA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		4248/2024
182	D-WP(C)/12916/2024	BRUDABAN DASH	PRATAP KUMAR BEHERA	
	WP(C)/ /	MP		4249/2024
183	D-WP(C)/12913/2024	SURESH KUMAR SABAT	SOUMENDRA PATTANAIAK	
	WP(C)/ /	MP		4250/2024

184	D-WP(C)/12918/2024 WP(C)/ /	MANAS ROUT @ SUBUDHI MP	PRAVASH CHANDRA JENA	4251/2024
185	D-WP(C)/12920/2024 WP(C)/ /	ARUP KUMAR DAS MP	ARUN KUMAR PATRA	4252/2024
186	D-WP(C)/12922/2024 WP(C)/ /	SOMANATH GOUDA MP	PRAFULLA KUMAR MOHAPATRA	4253/2024
187	D-WP(C)/10362/2024 WP(C)/6135/2024	ASHOK KUMAR DAS MP	PRAFULLA CHANDRA ACHARYA	4254/2024
188	D-WP(C)/12928/2024 WP(C)/ /	BUDH DISTILLERY PVT. LTD., MP	AMITABH MISHRA	4255/2024
189	D-WP(C)/12942/2024 WP(C)/6968/2024	RAJU NAYAK MP	DEBADATTA MOHANTY	4256/2024
190	D-WP(C)/12953/2024 WP(C)/ /	MOUSUMI PALEI MP	BIGYAN KUMAR SHARMA	4257/2024
191	D-WP(C)/527/2024 WP(C)/218/2024	RUTUMBHARA RANI BISOYI MP	SUJATA JENA	4258/2024
192	D-WP(C)/12958/2024 WP(C)/ /	M/S TRIBENI ENGINEERS, KEONJHAR MP	ITISHREE TRIPATHY	4259/2024
193	D-WP(C)/12964/2024 WP(C)/ /	PRADEEP KUMAR PANDA MP	SASWATI MOHAPATRA	4260/2024
194	D-WP(C)/12968/2024 WP(C)/ /	HEMANTA KUMAR NAIK MP	UPENDRA KUMAR SAMAL	4261/2024
195	D-WP(C)/12971/2024 WP(C)/ /	SANTOSH KUMAR DAS MP	ARUN KUMAR PATRA	4262/2024
196	D-WP(C)/12972/2024 WP(C)/ /	BICHITRA NANDA CHHUALSINGH MP	BIGYAN KUMAR SHARMA	4263/2024
197	D-WP(C)/12974/2024 WP(C)/ /	BISWAJIT BARAL MP	BIRAJA PRASANNA DAS	4264/2024
198	D-WP(C)/12065/2023 WP(C)/12065/2023	SATYABRATA SAMANTASINGHAR MP	PRASANTA KUMAR MISHRA	4265/2024
199	D-WP(C)/25677/2020 WP(C)/25677/2020	PRAHALLAD KUMAR DEB MP		4266/2024
200	D-WP(C)/12975/2024 WP(C)/6984/2024	KALINGA WARRIOR, CUTTACK MP	PRABODHA CHANDRA NAYAK	4267/2024
201	D-WP(C)/12978/2024 WP(C)/ /	JITENDRA BISWAL MP	PRABODHA CHANDRA NAYAK	4268/2024
202	D-WP(C)/12991/2024 WP(C)/ /	JAYANARAYAN JAGADEV MP	AGASTI KANUNGO	4269/2024
203	D-WP(C)/12991/2024 WP(C)/ /	JAYANARAYAN JAGADEV MP	AGASTI KANUNGO	4270/2024
204	D-WP(C)/12999/2024 WP(C)/ /	NIRUPAMA PATRA MP	BHARAT CHANDRA PATRA	4271/2024
205	D-WP(C)/13006/2024 WP(C)/6961/2024	BIRANCHI NARAYAN SINGH MP	SUKANTA KUMAR DALAI	4272/2024
206	D-WP(C)/13004/2024 WP(C)/ /	CHANDANA PARIDA MP	SUKANTA KUMAR DALAI	4273/2024
207	D-WP(C)/13011/2024 WP(C)/ /	ODISHA STATE COOPERATIVE HOUSING CORPORATION LTD, BBSR MP		4274/2024
208	D-WP(C)/679/2014 WP(C)/679/2014	JAGRUTI HIGH SCHOOL MP	MRS.MADHUMITA PANDA	4275/2024
209	D-WP(C)/679/2014 WP(C)/679/2014	JAGRUTI HIGH SCHOOL MP	MRS.MADHUMITA PANDA	4276/2024
210	D-WP(C)/13012/2024 WP(C)/ /	MAHESH KUMAR SAHU MP	SUKANTA KUMAR DALAI	4277/2024
211	D-WP(C)/13015/2024 WP(C)/ /	KUMBHAKARNA MAHANTA MP	PRAKASH KUMAR MISHRA	4278/2024
212	D-WP(C)/13013/2024 WP(C)/ /	LIPSITA NAYAK MP	SAIBRAT RATH	4279/2024
213	D-WP(C)/13018/2024 WP(C)/6957/2024	RAJA KISHORE JENA MP	JYOTSNA RANI TRIPATHY	4280/2024
214	D-WP(C)/13019/2024 WP(C)/ /	SURYA NARAYAN PRASAD BHAGAT MP	SUKANTA KUMAR DALAI	4281/2024
215	D-WP(C)/41573/2023	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,C.G.C	

	WP(C)/41573/2023	MP		4282/2024
216	D-WP(C)/4755/2024	BANSHIDHAR SAHOO		
	WP(C)/3030/2024	MP		4283/2024
217	D-WP(C)/2711/2023	BIRAJ KUMAR PATNAIK	NIHAL RATH	
	WP(C)/2711/2023	MP		4284/2024
218	D-WP(C)/11923/2024	SWARNAPRAVA SAHOO	RAJIB RATH	
	WP(C)/6853/2024	MP		4285/2024
219	D-WP(C)/2370/2024	VIP POWER PROJECTS PVT. LTD., NEW DELHI	DEBNMIDAS ACHARY	
	WP(C)/906/2024	MP		4286/2024
220	D-WP(C)/13046/2024	LAXMI NARAYAN JAIN	BIJAY PANDA	
	WP(C)/ /	MP		4287/2024
221	D-WP(C)/13048/2024	MANOJ KUMAR JAIN	BIJAY KUMAR PANDA	
	WP(C)/ /	MP		4288/2024
222	D-WP(C)/13050/2024	HRUSHIKESH KAR	MOHENDRA KUMAR MOHAPATRO	
	WP(C)/ /	MP		4289/2024
223	D-WP(C)/13057/2024	TANUJA KHATUN	SATYABRATA MOHANTY	
	WP(C)/7010/2024	MP		4290/2024
224	D-WP(C)/32714/2022	BARUN KUMAR SETH	S.P.NATH	
	WP(C)/32714/2022	MP		4291/2024
225	D-WP(C)/13063/2024	ELLSHA PANDA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		4292/2024
226	D-WP(C)/14728/2013	KEMATI KHARSEL	M/S.ASHWINI KU.DAS	
	WP(C)/14728/2013	MP		4293/2024
227	D-WP(C)/13070/2024	SANDEEP T	DEBASIS SAHOO	
	WP(C)/ /	MP		4294/2024
228	D-WP(C)/23669/2015	YUDHISTHIR BISWAL	M/S.R.P.DALAI, JAYANT KUMAR RATH	
	WP(C)/23669/2015	MP		4295/2024
229	D-WP(C)/13079/2024	BHAGYADHAR PRADHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		4296/2024
230	D-WP(C)/13435/2023	RABINDRA KUMAR BARIK	SATYANARAYAN MOHAPATRA	
	WP(C)/13435/2023	MP		4297/2024
231	D-WP(C)/13085/2024	ORISSA STEVEDORS LTD., CUTTACK	JAYDEEP PAL	
	WP(C)/ /	MP		4298/2024
232	D-WP(C)/13095/2024	SABYASACHI BEHERA	MAHENDRA KUMAR SAHOO	
	WP(C)/ /	MP		4299/2024
233	D-WP(C)/13094/2024	ABANI RANJAN NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		4300/2024
234	D-WP(C)/13084/2024	M/S. NIRANJAN MOHAPATRA	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		4301/2024
235	D-WP(C)/13104/2024	SUPRIYA KUMARI PANIGRAHI	BHARAT JALLI	
	WP(C)/ /	MP		4302/2024
236	D-WP(C)/10096/2024	NIRANJAN SAHOO		
	WP(C)/5521/2024	MP		4303/2024
237	D-WP(C)/32200/2023	SANJAY KUMAR PRADHAN	AVIJIT PATNAIK	
	WP(C)/32200/2023	MP		4304/2024
238	D-WP(C)/13105/2024	DULA MAHANTA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		4305/2024
239	D-WP(C)/11337/2024	M/S. SRIRAM EDUCATIONAL AND CHARITABLE TRUST, KENDRAPARA	ABHILE TRIPATHI	
	WP(C)/6911/2024	MP		4306/2024
240	D-WP(C)/13110/2024	BISWANATH DAS	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		4307/2024
241	D-WP(C)/13112/2024	MANGAL MAHANTA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		4308/2024
242	D-WP(C)/13114/2024	TRINATH MAHANTA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		4309/2024
243	D-WP(C)/13115/2024	SOMANATH SAHOO	KABIRAJ PRADHAN	
	WP(C)/ /	MP		4310/2024
244	D-WP(C)/13118/2024	SURENDRA PATRA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		4311/2024
245	D-WP(C)/24851/2023	RAMESH CHANDRA SAHOO	GYANA RANJAN SETHI	
	WP(C)/24851/2023	MP		4312/2024
246	D-WP(C)/13122/2024	RENU DEVI VERMA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		4313/2024

247	D-WP(C)/13125/2024 WP(C)/ /	KHAGESWAR MAHANTA MP	GHANASHYAM NAMTOAR	4314/2024
248	D-WP(C)/29211/2022 WP(C)/29211/2022	KAMAL LOCHAN SAHOO MP	AVIJIT PATNAIK	4316/2024
249	D-WP(C)/13138/2024 WP(C)/ /	KISHORE KUMAR MEHER MP	AMIT PRASAD BOSE	4317/2024
250	D-WP(C)/13142/2024 WP(C)/ /	SAIBANI MEHER MP	AMIT PRASAD BOSE	4318/2024
251	D-WP(C)/13146/2024 WP(C)/ /	MANOJ KUMAR NAIK MP	BHABANI SANKAR DAS	4319/2024
252	D-WP(C)/13149/2024 WP(C)/ /	PURNA CHANDRA SETHI MP	DEEPAK RANJAN SUNDARAY	4320/2024
253	D-WP(C)/8028/2023 WP(C)/8028/2023	SUDHAKAR BEHERA MP	HEMANTA KUMAR NAYAK	4321/2024
254	D-WP(C)/8028/2023 WP(C)/8028/2023	SUDHAKAR BEHERA MP	HEMANTA KUMAR NAYAK	4322/2024
255	D-WP(C)/2908/2024 WP(C)/ /	BUDHEI NAIK MP	AKSHAYA KUMAR SAHOO	4323/2024
256	D-WP(C)/7588/2022 WP(C)/7588/2022	KEDAR BISWAL MP	DIGAMBARA MISHRA	4324/2024